

[Mr. Deputy Speaker]

services of a part of the financial year 1988-89."

The motion was adopted.

SHRI B.K. GADHVI: Sir, I introduce** the Bill.

MR. DEPUTY SPEAKER: Mr. Minister, you may now move the Bill for consideration.

SHRI B.K. GADHVI: Sir, I beg to move:**

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1988-89 be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1988-89 be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: We shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 4 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI B.K. GADHVI: Sir, I move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

15.36-1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[Translation]

Forty Ninth-Report

SHRIMATI USHA RANI TOMAR (Aligarh): I beg to move that this House do agree with the Forty-Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1988.

[English]

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Forty-Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1988."

The motion was adopted.

15.37 hrs.

RESOLUTION RE: MEASURES FOR UPLIFTMENT OF TRIBAL PEOPLE- Contd.

[English]

MR. DEPUTY-SPEAKER: We shall now take up further discussion of the following

** Introduced/moved with the recommendation of the President.